

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.01.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 232 of 2020	Renu Shukla (partner) Vs. Varun Beverages Ltd.	Satish Kumar	
2.	Comp. App. (AT) (Ins) No. 348 of 2020	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr. With	Avishek Das	Kumar Anurag Singh
3.	Comp. App. (AT) (Ins) No. 720 of 2020	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh
4.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors. With	Pratap Venugopal	P D Vincent-R1 Harshad V. Hameed-R2
5.	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	P.D. Vincent-RP Harshad V. Hameed-R2
6.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana
7.	Comp. App. (AT) (Ins) No. 01 of 2021	Gangadhar Udayan Dravid Vs. Saurav Keshan	Shantanu Chaturvedi	CS Mohit Gulati-R1
8.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

9.	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	A.K. Nowshad Himanshu Suman
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**